

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, (COURT-II)**

**Item No. 107**  
**(IB)-894(ND)2019**  
**IA/1742/2021**

**IN THE MATTER OF:**

**Ram Niwas & Sons**

... **Applicant/Petitioner**

**Vs.**

**M/s. Palm Developers Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 04.06.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Barun Kumar Sinha, Arvind Kumar, Advocates for IRP along with IRP.

Abhishek Kumar, Advocate for IBBI.

Mr. Raghavendra Mohan Bajaj, Mr. Agnish Aditya, Mr. Nikhil Bamal for  
Financial Creditor (Mr. Abhinav Mukherji)

**ORDER**

**I.A-1742/2021 : Heard. Order Reserved.**

**Sd/-**  
**(L. N. GUPTA)**  
**MEMBER (T)**

**Sd/-**  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**